CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/2586/2020



This the 16th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Nusrat Bano, Aged 30 years, Wife of Javid Ahmed Magray, R/o Magray Mohalla Lar Ganderbal.
Applicant
(Advocate:- Mr. Showkat Ali Khan-Not Present)
<u>Versus</u>
1. State of Jammu and Kashmir through Comm/Secy to Govt Social Welfare Department, Civil Sectt. Jammu and 4 ors.
Respondents
(Advocate: Mr. Sudesh Magotra, learned D.A.G.)
ORDER [ORAL]
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)
The T.A. is referable to an SWP (TA No. 62/2586/2020) and pertains to
Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The
Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at
Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun